

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 284 OF 2001

STATE OF U.P.

Appellant (s)

VERSUS

MUSHTAQ ALAM

Respondent(s)

Date: 31/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s) Mr. Yunush Malik, Adv. for
Mr. Praveen Swarup, Adv.

For Respondent(s)
Dr. (Mrs.) Vipin Gupta, Adv.

UPON hearing counsel the Court made the following
ORDER

Adjourned by two weeks.

(K.K. Chawla)
Court Master

(Radha R. Bhatia)
Court Master